

Cr1.A.No. 1733 OF 1996  
ITEM NO.112  
(MENTIONED)

COURT NO.5

SECTION-II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1733 OF 1996@@  
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STATE OF RAJASTHAN

Appellant(s)

VERSUS

TARAN SINGH AND ANR.

Respondent(s)

Date : 30/04/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Mr. Ranji Thomas, Adv.  
Mrs. Bharati Upadhyaya, Adv.  
Mr. Alok Bachawat, Adv.  
Mr. V.N. Raghupathy, Adv.

For Respondent (s)

Mr. R.C. Kohli, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R

.SP2

NOT FOR TOMORROW.

.SP1

(A.S. BISHT)  
COURT MASTER

(KANWAL SINGH)  
COURT MASTER